

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:987
ANSWERED ON:16.08.2012
WATER QUALITY ASSESSMENT AUTHORITY
Singh Shri Jagada Nand

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has set up Water Quality Assessment Authority to maintain the quality of potable water and if so, the details thereof;
- (b) whether the Water Quality Assessment Authority has the responsibility to fix the standards of clean and safe potable water and if so, the details thereof;
- (c) whether there is difference in the standards of soluble substances present in the bottled water and in potable water;
- (d) if so, the details thereof;
- (e) whether there is any plan to bridge the gap between the standards of potable water and bottled water; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) No, Madam.

(c) & (d) Bureau of Indian Standards (BIS) has formulated following Indian Standards concerning Packaged Water:

IS 14543:2004 Packaged drinking water (other than natural mineral water) (First Revision)

IS 13428:2005 Packaged natural mineral water (Second Revision)

Further, Bureau of Indian Standards has formulated following Indian Standard concerning drinking water:

IS 10500:2012 Drinking water - Specification (Second Revision)

A comparative table of the organoleptic, physical, chemical and microbiological requirements specified in the above Indian Standards is enclosed as Annexure- I.

(e) & (f) As per the information received from BIS, as on date there is no proposal within the concerned technical committee, i.e. Drinks and Drinking Water Sectional Committee, FAD 14 of Bureau of Indian Standards to align requirements specified in the Indian Standards on Packaged Drinking Water, Packaged Natural Mineral Water and Drinking Water.